



\$~25 to 30

% 26.09.2016

Present: Mr.Nageswar Rao and Mr.Sandeep S.Karhail, Advocates for
Sony India Pvt. Ltd.
Mr.Zoheb Hossain, Ms.Lakshmi Gurung and Ms.Easha Kadian,
Advocates for the revenue.

(Common Order)

+ ITA 13/2012
+ ITA 14/2012
+ ITA 508/2013
+ ITA 509/2013
+ ITA 148/2014
+ ITA 149/2014

A request for adjournment is made on behalf of the revenue on
the ground that his counsel Mr.Ashok Manchnda is indisposed.

List on 17.11.2016.

S. RAVINDRA BHAT, J

DEEPA SHARMA, J

SEPTEMBER 26, 2016

rb